LOK SABHA

UNSTARRED OUESTION No. 47

TO BE ANSWERED ON 02 FEBRUARY, 2023

Functioning of PSUs

47. SHRI LAVU SRIKRISHNA DEVARAYALU:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Public Sector Undertakings (PSUs) functioning under the administrative control of the Government;
- (b) the details of sanctioned posts, grade/category wise of each of the PSUs under administrative control of this Government, PSU-wise;
- (c) the details of contract and outsourced workers, grade/category-wise and the details of contract and outsourced workers working for more than two years;
- (d) the details of vacancies as of 1st January, 2023 in each PSU, grade/category-wise; and
- (e) the steps taken by the Government to fill in the above vacancies since 1st January, 2022, PSU wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री

(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a): The details of Public Sector Undertakings (PSUs) of Ministry of Petroleum and Natural Gas (MoP&NG), functioning under the administrative control of the Government are as under:

S.No.	Public Sector Undertakings
1.	Indian Oil Corporation Limited (IOCL)
2.	Oil and Natural Gas Corporation Limited (ONGC)
3.	GAIL (India) Limited (GAIL)
4.	Bharat Petroleum Corporation Limited (BPCL)
5.	Hindustan Petroleum Corporation Limited (HPCL)
6.	Oil India Limited (OIL)
7.	Engineers India Limited (EIL)
8.	Balmer Lawrie & Co. Limited (BLL)
9.	Chennai Petroleum Corporation Limited (CPCL)
10.	Brahmaputra Cracker and Polymer Limited (BCPL)
11.	Numaligarh Refinery Limited (NRL)
12.	Mangalore Refinery and Petrochemicals Limited (MRPL)

- (b) As per the data received from these PSUs, the details of sanctioned posts, grade/category wise of each of the PSUs under administrative control of MoP&NG are at Annexure.
- (c) As per the data received from these PSUs, the details of contract and outsourced workers, grade/category-wise and the details of contract and outsourced workers working for more than two years are at Annexure.
- (d) As per the data received from these PSUs, the details of vacancies as of 1st January, 2023 in each PSU, grade/category-wise are at Annexure.
- (e) Vacancies are being filled up in phased manner in the PSUs under the Mission Recruitment Mode of the Government. As on 20th January, 2023, 3641 appointment letters have been offered by these PSUs against the vacancy of 5460.

ANNEXUREREFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 47 ASKED BY SHRI LAVU SRIKRISHNA DEVARAYALU REGARDING 'FUNCTIONING OF PSUs' TO BE ANSWERED ON $2^{\rm nd}$ FEBRUARY, 2023

1. Indian Oil Corporation Limited(IOCL)

Executives			Non-Executives		Total			
Sanctioned Strength	Person in Place	Vacancies	Sanctioned Strength	Person in Place	Vacancies	Sanctioned Strength	Person in Place	Vacancies
В	C	D	Е	F	G	H = B + E	I = C + F	J = D + G
18657	18630	27	12776	12692	84	31433	31322	111

2. Oil and Natural Gas Corporation Limited(ONGC)

ONGC does not have defined sanctioned strength. The recruitment of new manpower is done as per the manpower planning vis a vis requirement as per the dynamic business scenario. The manpower position (grade-wise and category-wise) as on 01/01/2023 is given below:

Group	Grand Total
Group A	15483
Group B	283
Group C	9064
Group D	1395

3. Gas Authority of India Limited (GAIL)

The details of 5859 sanctioned posts as on 31.03.2022 in GAIL (India) Limited:

Grade	Total
Executive	4741
Non-Executive	1118

4. Bharat Petroleum Corporation Limited(BPCL)

Category	Sanctioned strength		
Executive	5735		
Non-executive	3179		

5. Hindustan Petroleum Corporation Limited (HPCL)

	Group A	Group C
Sanctioned Strength	6327	2375

6. Oil India Limited (OIL)

GROUP	CATEGORY	Total
A & B	Officers	1814
C & D	Non-Officers	5638

7. Engineers India Limited (EIL)

303 posts are sanctioned for 3 levels as below:

r				
Level	No. of Posts			
20	20			
19	62			
18	221			

8. Balmer Lawrie & Co. Limited (BLL)

Category	Grade	Sanctioned
	E0	59
	E1	135
	E2	101
	E3	73
Crown A	E4	68
Group A	E5	55
	E6	28
	E7	18
	E8	4
	ED	1
Croup D	01	75
Group B	O2	113
Group C	Clerk	41
	Labour	87
Group D	Sub-Staff	87

9. Chennai Petroleum Corporation Limited (CPCL) The details of sanctioned posts are as under:

Group	Sanctioned Strength
A&B	672
С	736

10. Brahmaputra Cracker and Polymer Limited (BCPL)

The details of sanctioned posts are as under:

SI no	Grade	Total Sanctioned Post
1	S-0	20
2	S-3	129
3	S-5	60
4	E-2	347
5	E-3	77
6	E-4	38
7	E-5	16
8	E-6	7
9	E-7	5
10	E-8	1

11. Numaligarh Refinery Limited (NRL)

Sr. No.	DPE grade	Sanction	ed Manpower Strength (No.)
Category – A			(140.)
1	E-1 to E-5		407
2	E-6		94
3	E-7		89
4	E-8		69
Category - A	Total	659	
Category – B		0	
Category- C/I	O Total	490	

12. Mangalore Refinery and Petrochemicals Limited (MRPL)

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	Category	Sanctioned Posts
	Group - A	1228
-	Group – B	Nil
	Group – C & D	1585

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 47 ASKED BY SHRI LAVU SRIKRISHNA DEVARAYALU REGARDING 'FUNCTIONING OF PSUs' TO BE ANSWERED ON 2nd FEBRUARY, 2023

1. Indian Oil Corporation Limited (IOCL)

On an average, 88,000 contract workers are being engaged at IOCL, out of which approx. 31,413 are engaged in Project/Construction-related activities, 14,276 in Security-related jobs & rest approx..42,311 are being engaged in other activities including repair, maintenance, housekeeping, canteen, etc.

2. Oil and Natural Gas Corporation Limited (ONGC)

The details of contract employees as on 01.08.2022 is as mentioned under:

Sl. No.	Category	Number of Employees
1.	Tenure Based Field Executives	56
2.	Tenure Based Field Operators	477
3.	Tenure Based Field Worker	01
4.	Medical Officer on Contract	225
5.	Paramedical Staff on Contract	141
6.	Marine Security Supervisor	12
	TOTAL	912

The details of outsourced workers, working for more than two years is not available as contract labours are the employees of the contractors who deploys contract labours for execution of contract awarded by ONGC.

3. Gas Authority of India Limited (GAIL)

The total number of contract & outsourced workers deployed through various contractors under various service contracts in GAIL is around 15876.No grade-wise or category-wise data of contract & outsourced workers is maintained in GAIL. Contract(s) for various services in GAIL are generally awarded for a period of 2 years. Accordingly, the respective contractor / service provider deploys their contract workers for ensuring the services under such respective contracts.

4. Bharat Petroleum Corporation Limited (BPCL)

Category	Number
Non-project	16660
Project Contracts	1900
Total	18560*

^{*}Total number of Contract Labour engaged in FY2021-22.

BPCL, being a PAN India company, has office / operating establishments across the Country. Contract labour are engaged by contractors across the Country, for non-core, sporadic and peripheral nature of jobs as per "Contract for Services". The number is dynamic and changes depending on projects/ works being undertaken. The contract labour in BPCL are engaged primarily in the areas of Projects (Engineering projects, Civil works etc.), Maintenance jobs (Tank Repairs, Painting, Valve repairs, Heat exchangers, AC plants, Pumps, other equipment(s) etc.), & in other peripheral activities such as Security, Housekeeping, Catering services etc.

5. Hindustan Petroleum Corporation Limited (HPCL)

At HPCL, contract workers are engaged in non-core activities like housekeeping, security, canteen, gardening, maintenance, project related activities, etc. through contractor after following due tendering process and in adherence to applicable labour legislations. The contractor for performing the contractual obligations engages his own workmen. Since the engagement of workmen is within the purview of contractor (as the employer), HPCL separately doesn't maintain such data with regard to continuity of workmen. Details of Contract Labour engaged through Contractors at HPCL as on 3 1 .12.2022 is as under:

Division	Projects	Non- Projects	Total
Marketing	632	15306	15938
Mumbai Refinery	324	2590	2914
Visakh Refinery	10038	5285	15323
Total	10994	23181	34175

6. Oil India Limited (OIL)

As far as Oil India Limited (OIL) is concerned, There are no contract or outsourced workers engaged for more than two years.

7. Engineers India Limited (EIL)

No. of Contract Workers- NIL.

No. of Outsourced Workers - 287

No. of Contract/Outsourced Workers, working for more than 2 years- NIL

8. Balmer Lawrie & Co. Limited (BLL)

The details are given as under:

Category	Grade	Sanctioned	Working for more than 2 years
	FTE0	37	37
	FTE1	30	18
	FTE2	17	12
	FTE3	10	7
	FTE4	2	1
Contractual (Fixed Term	FTE5	3	3
Contract)	FTE6	1	1
Contracty	FTE7	1	1
	FTET	5	5
	FTE8	0	0
	FTO1	72	54
	FTO2	57	40
Direct			
Contract		31	0
Outsourced		392	357

9. Chennai Petroleum Corporation Limited (CPCL)

No Contracts and Out-Sourced workers are working in CPCL directly.

10. Brahmaputra Cracker and Polymer Limited (BCPL)

There are approximately 1800 contract workers across BCPL operational locations engaged under various contractors undertaking various contractual jobs at BCPL. The maximum period of contracts is from 1-2 years, hence no contractual workers engaged under any contract/s for more than two years.

11. Numaligarh Refinery Limited (NRL)

	As on 1 st January, 2023	Working for more than 2 years
Contract workers	18	11
Outsourced workers	1431	1131

12. Mangalore Refinery and Petrochemicals Limited (MRPL)

MRPL does not hire directly any contract workers. In MRPL, contracts are awarded for specific jobs in the Refinery as per the terms and conditions of the work order/contract.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 47 ASKED BY SHRI LAVU SRIKRISHNA DEVARAYALU REGARDING 'FUNCTIONING OF PSUs' TO BE ANSWERED ON $2^{\rm nd}$ FEBRUARY, 2023

	Description	Vacancy status till June 2023
	Executive	140
MRPL	Non-Executive	122
OIL	Executive	51
	Non-Executive	179
CDCI	Executive	0
CPCL	Non-Executive	15
EIL	Executive	193
EIL	Non-Executive	60
NRL	Executive	23
NKL	Non-Executive	55
ONGC	Executive	1669
ONGC	Non-Executive	922
HDCI	Executive	382
HPCL	Non-Executive	186
BCPL	Executive	66
	Non-Executive	22
Balmer Lawrie & Co. Ltd	Executive	68
	Non-Executive	0
GAIL	Executive	737
UAIL	Non-Executive	282
BPCL	Executive	177
	Non-Executive	0
IOC	Executive	27
IOC	Non-Executive	84
TOTAL	Executive	3533
	Non-Executive	1927
	TOTAL	5460*

^{*}As on 20 January 2023, 3641 appointment letters have already been offered by these PSUs.